BUSINESS ADVISORY COMMITTEE

FIFTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 18th July, 1967.

- 2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:-
 - (1) The Tea (Amendment) Bill, 1967.

1 hour

(Consideration and passing)

(2) The Insecticides Bill, 1964, as passed by Rajya Sabha.

hours

(Consideration and passing)

(3) The Indian Official Secrets (Amendment) Bill, 1967, as passed by Rajya Sabha.

2 hours

(Consideration and passing)

(4) The Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Bill, 1967.

1 hour

(Consideration and passing)

(5) Motion re: Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for 1964-65 and 1965-66.

7 hours

(6) Motion regarding Dr. Hazari's Report on Industrial Licensing Policy.

7 hours

(7) Motion regarding Report of the Monopolies Inquiry Commission.

(8) Motion by Sarvashri S. M. Banerjee and Madhu Limaye for annulment of the Police Forces (Restriction of Rights) Rules, 1966.

NEW DELHI:

N. SANJIVA REDDY,

July 18, 1967. Asadha 27, 1889 (Saka).

Chairman. Business Advisory Committee.